


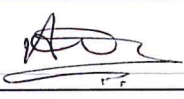
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
SINGLE MEMBER BENCH
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 4458 /9//HDB/2017
NAME OF THE COMPANY	Madhucon Projects Limited
NAME OF THE PETITIONER(S)	Kataline Constructions & Technologies Private Limited
NAME OF THE RESPONDENT(S)	Madhucon Projects Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Srikanth for T. Surya Satish	Advocate	9849034027	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A.M. Rao	Advocate	amradaewyer@yahoo.co.in	
K. Narsimha Reddy	Advocate		K. N. Reddy

Heard Shri M. Srikanth, Ld. Counsel for Shri T. Surya Satish, Ld. Counsel for the Petitioner and Shri A.M. Rao and Shri K. Narsimha Reddy, Ld Counsels for the Respondent.

The Ld. Counsel for the Petitioner submits that the office objections have been complied with.

Post the case for admission on 24.01.2018.


Member (J)